

- (vi) Chalakudy (Km 303/000 of NH-47)
- (vii) Aluva (Km 330/940 of NH-47)
- (viii) Vadakkancherry bypass (Km 240/900 of NH-47)
- (ix) Mannuthy junction (Km 268/200 of NH-47)
- (x) Chandranagar junction (Km 203/750 of NH-47)
- (xi) Kindimukku junction (Km 228/000 of NH-47)
- (c) No, Sir.
- (d) Does not arise.

**Removal of portraits and statues of freedom fighters on NHs**

3060. SHRI S.S. AHLUWALIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has received representations from Road Safety Forum complaining about removal of portraits and statues of our revered freedom fighters for construction of highways and generously allowing liquor shops to come up in those places;

(b) the steps taken, if any by Government to ensure treating of the portraits and statues of our freedom fighters with dignity by agencies engaged in National Highway construction; and

(c) the details of measures taken, if any, to ensure road safety in response to the suggestions made by the Forum?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO S. KHANDELA): (a) A representation from Road Safety Forum was received by National Highways Authority of India (NHAI) regarding removal of hoarding sponsored by Andhra Bank in the model village of Gundugolanu which also contained a small portrait of Freedom Fighter, late Dr. Pattabhi Sitaramayya in National Highways (NH) land near Gundugolanu, West Godavari District on NH-5 in Andhra Pradesh. The Road Safety Forum has also been representing for removing the liquor shops from National Highways.

(b) Removal of hoarding at accident prone area in NH (Right Of Way) is not to be treated as disrespect to the Freedom Fighters. However, a big hoarding was lying just adjacent to the Carriageway in NH (Right Of Way) near a junction and curve which was removed as it was accident prone. This is as per Ministry's guidelines.

(c) Licensing of liquor shops is covered under Excise Policy of the State. However, the matter of removal of liquor shops along Highways was discussed in the 7th meeting of the National Road Safety Council (NRSC), held on 15.1.2004 in New Delhi, and it was unanimously agreed that licenses for liquor vends should not be given along National Highways. The Chief Secretaries/Principal Secretaries/Secretary (Transport) of all States/UTs were requested on

26th October, 2007 to ensure that no license is issued to the liquor vendor along National Highways. State Governments were also requested to review such cases wherever license had already been given for liquor vendors along National Highways for taking corrective action. The Road Safety Forum has from time to time given suggestions on Road Safety, wherever possible, actions have been initiated on those. Any further suggestion will be duly considered.

#### **Proposals received from Uttarakhand**

3061. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of proposals received by Government from the State Government of Uttarakhand till date;
- (b) the details thereof indicating the date of receipt;
- (c) the number of proposals sanctioned so far; and
- (d) by when the remaining proposals would be sanctioned along with the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) Sixty nine numbers of proposals regarding National Highways have been received from State Government of Uttarakhand for the current financial year 2009-10.

(b) The details indicating the date of receipt of these proposals are given in the Statement (*See below*).

(c) Thirty four numbers of proposals have been sanctioned so far.

(d) Proposals are considered for sanction as per their technical feasibility and the availability of funds. After the sanction of the thirty four proposals, commensurate to the remaining funds available for State of Uttarakhand, few other proposals are also under the process for sanction. As such there is no delay in sanctioning the proposals.

#### ***Statement***

##### *Proposals received from Uttarakhand*

Sl. No.	NH No.	Name of Work	Date of receipt in Ministry
1	2	3	4
1.	58	Paved Shoulder in km. 197 to 204 and km. 209 to 212 on NH-58	29.05.2009
2.	74	I.R.Q.P. work in km. 232 to 254 on NH-74	1.06.2009
3.	74	I.R.Q.P. work in km. 179.00 to 193.00 on NH-74	1.06.2009
4.	58	Paved Shoulder in km. 188.00 to 197.00 on NH-58	30.06.2009